CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

OA/020/483/2014

HYDERABAD, this the 31st day of January, 2020

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. B.V. Sudhakar, Admn. Member

Dr. I. Prince Devadason, S/o. G. Immanuel, Aged about 45 years, Occ: Senior Scientist (under suspension), National Research Centre on Meat, Changicherla, Hyderabad, R/o. Hyderabad.

.. Applicant

(By Advocate: Mr. J. Sudheer)

Vs.

- The Secretary,
 Indian Council of Agricultural Research,
 Krishi Bhavan,
 New Delhi ó 110 001.
- The Director,
 National Research Centre on Meat,
 Chengicherla,
 Hyderabad ó 500 092.
- Mr. Kulkarni,
 S/o. and age not known,
 Director, National Research Centre on Meant,
 Changicherla,
 Hyderabad ó 500 092.

.. Respondents

(By Advocates: Mr. G. Jaya Prakash Babu, SC for ICAR)

ORDER (ORAL)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman

This O.A. is filed, challenging an order dated 20.01.2014 through which, the applicant was placed under suspension. However, during the pendency of the O.A., the respondents reinstated the applicant through order dated 18.05.2016. In that view of the matter, nothing remains to be decided. Accordingly, the O.A. is dismissed as infructuous, without expressing any view on its merit. There shall be no order as to costs.

(B.V. SUDHAKAR) MEMBER (ADMN.) (JUSTICE L. NARASIMHA REDDY) CHAIRMAN

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